

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.02.2023** (FRIDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh (Judicial), and Hon'ble Ms.Shreesha Merla,
Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 48/2023	Union Bank of India Vs Mr. Krishna Mohan Gollamudi, RP Leo Meridian Infrastructure Projects & Hotels Limited	Mr. Y Suryanarayna	
2	Comp App (AT) (CH) (Ins) No. 49/2023 For Condone Delay IA No. 170/2023 To Dispense With IA No. 171/2023 Leave to file IA No. 172/2023	Employees Provident Fund Organisation Vs Nethi Mallikarjuna Setty RP of Techtran Polylenses Limited & Anr.	Mr. MS Viswanathan	
3	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi Liquidator Vs V. Amar Chand	M/s Gandhi Law Chambers Mr. M Ramu	
4	Comp App (AT) (CH) (Ins) No. 51/2023 For Condone Delay IA No. 174/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors.	Mr. Sandeep Bhuraria	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805130/00452/2021 (Diary No. 739/2021)	BS Neelakanta Vs LIC Housing Finance Ltd.	Ms. N Niyatha	
6	9805130/00660/2021 (Diary No.844/2021)	Seeta Peddinti Vs Sutanu Sinha	M/s. TPS Harsha	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020)	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors	Mr. Pankaj Jain	Ms. Moulshree for R1 Ms. Megha Karnwal for R4 Mr. Sanyat Lodha Mr. Anant Merathia Ms.Hima Bharadwaj – R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr P Obul Reddy & 4 Ors Vs M/s Rayen Steels Pvt Ltd & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
9	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs. Kerala Chamber of Commerce	Mr. Anil D Nair	Mr. Vinod PV
10	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr Vs Sri Vijay Kumar Gunda & Anr	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar

11	Comp App (AT) (CH) No. 100/2022 For Condone Delay IA No.832/2022	CJ Mathew Vs August Builders and Contract Pvt. Ltd. & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran
12	Comp App (AT) (CH) (Ins) No. 169/2022 For Urgent Hearing IA No.388/2022 Ex-Parte Relief IA No. 389/2022 For Exemption IA No.390/2022 To implead IA No. 625/2022	Greeta Mani Vs JJ Fincap Pvt Ltd. & Anr	Mr. Abishek Jenasenan	Mr. Amrith Bharagav Mr. Jerin Asher Sojan
13	Comp App (AT) (CH) (Ins) No. 226/2022 For Condone Delay IA No. 484/2022	Sunder Steel Industries Vs. Sri Gopikrishna Infrastructure Pvt. Ltd	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnan Raju
14	Comp App (AT) (CH) (Ins) No. 249/2022 For Stay IA No. 527/2022	Mr. Vedagiri Venkat Krishnamurthy Vs Kakinada Seaports Ltd	Mr. Ananth Merathia	Mr. Mayan H Jain
15	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R.Venkatakrishnan Liquidator St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 14/2021 To Dispense with IA No 36/2021 Condone Delay in refiling IA No. 37/2021 For Stay IA No. 38/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & Anr	Mr. Derrick Sam Mr. Hari Radhakrishnan G.	Mr. Yashvardhan Roy R1
17	Comp App (AT) (CH) (Ins) No. 292/2021 For Urgent Hearing IA No. 623/2021 To dispense with IA No. 624/2021 For Stay IA No. 622/2021	Madurai Sundaramsankar Vs Committee of Creditors of Neueon Towers Ltd &Anr	Ramalingam & Associates Mr. P Elayarajkumar	Ms. K Purna Chandra Rao- R2

18	Comp. App (AT) (CH) (Ins) No. 294/2021 For Condone Delay IA No. 627/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd	M/s Poovayya & Co.	Mr. ML Sharma
19	Comp App (AT) (CH) (Ins) No. 325/2021 For Condone Delay IA No. 675/2021 To implead IA No. 26/2021 For Urgent Listing IA No. 151/2021 For Stay IA No. 674/2021	International Asset Reconstruction Company Pvt. Ltd. Vs Viceroy Hotels Ltd. & Anr.	Mr. Shabbeer Ahmed	Mr. Ravi Rajagopalan R1 M/s Vashi and Vashi R3
20	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran-R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar-R10
21	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham KumarR2-R5 Mr. C Vigneswaran-R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
22	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors WITH	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
23	Comp App (AT) (CH) No.82/2022 For Stay	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. S.Sriraman- R1 Mr. Gowtham KumarR2,R3, R5

	IA No .732/2022 Contempt Case No.6/2022 For Interim Relief IA No. 98/2023 For Directions IA No. 179 & 180/2023	WITH		& R6 Mr. N.P. Vijaykumar R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9
24	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Relief IA No. 99/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. Gowtham Kumar	Mr. S.Sriraman- R1 Mr. Thriyambak J Kannan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan- R7
25	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 For Stay IA No. 238/2022 For Exemption IA No. 239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju- R1 Mr. Varun Srinivasan R2 M/s. Mummaneni Vazra Laxmi- R3
26	Comp App (AT) (CH) (Ins) No. 137/2022	Samrat Khanna Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	
27	Comp App (AT) (CH) (Ins) No. 138/202	Balaji Durairaj Vs LEPL Projects Limited	Mr. K. Gaurav Kumar, CS	
28	Comp App (AT) (CH) (Ins) No.150/2022 For Condone Delay IA No. 351/2022 For Directions IA No. 352/2022 For Stay IA No. 353/2022	Titanium Tantalum Products Ltd. & Anr. Vs T.V. Manikantan	Mr.K.Moorthy	M/s Gupta & Ravi
29	Comp App (AT) (CH) (Ins) No.151/2022 For Stay IA No. 354/2022 For Condone Delay	Titanium Tantalum Products Ltd. & Anr. Vs. P.S.Venkataraman & Anr	Mr.K.Moorthy	M/s GRNK & Associates

	IA No. 355/2022 For Urgent Hearing IA No. 356 /2022			
30	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs. Venkata Sivakumar & 6 Ors	Mr. Keerthikiran Murali	Mr. Venkata Sivakumar Mr. J Manivannan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500